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Title: Need to provide employment and social security for women working in Gulf Countries.

SHRIMATI P. SATHEEDEVI (BADAGARA): Sir, through you, I draw the attention of this august House to the problems and sufferings that are being faced by the NRI women in Gulf countries. The number of women going abroad, especially to Gulf countries, for eking their livelihood, is at an increase now. There are so many recruiting agencies in the country for recruitment of workers to Gulf countries. Many of them are fake agencies. These agencies are offering jobs of domestic servants and Ayas. They are offering air tickets and taking them to Gulf countries. But after reaching the Gulf countries, these women are usually being handed over to some rackets functioning there, and afterwards the entire facilities to contact others are denied to them.

MR. SPEAKER: What the Government can do?

SHRIMATI P. SATHEEDEVI : There are incidents of exploitation of these women there in several ways. Some of these women are even in the grip of sex rackets.

MR. SPEAKER: What can our Government do?

SHRIMATI P. SATHEEDEVI : I draw the attention of the Ministry of External Affairs, especially that of the Ministry of Overseas Indian Affairs to take urgent steps to stop the unlawful recruitment by these agencies in the country and direct the embassies in Gulf countries to provide security facilities to these women when they are caught by the police. These women are not being provided facilities by the embassies in the Gulf countries. So, I draw the attention of the Ministry of External Affairs, especially that of the Ministry of Overseas Indian Affairs to take emergent steps to provide security to these domestic servants as they are not provided social security there. Thank you, Sir.